GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA STARRED QUESTION NO. 27 TO BE ANSWERED ON 17.11.2016

Coal Mines

*27. DR. RAVINDRA KUMAR RAY:

Will the Minister of COAL be pleased to state:

- (a) the number of open cast and underground coal mines in the country, operated by the Coal India Limited (CIL) and its subsidiaries, subsidiary-wise;
- (b) the quantum of coal extracted against targets, in open cast and underground mines, separately;
- (c) whether States are facing various difficulties in the operation of coal mines and if so, the details thereof; and
- (d) whether the Union Government proposes to constitute a separate forum in the coal sector for coordination between the Centre and the States and if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to LS Starred Question no. 27 for 17.11.2016.

(a) Subsidiary-wise number of working coal mines (underground, opencast and mixed) in the country, operated by the Coal India Limited (CIL) and its subsidiaries as on 1.04.2016 is given below:

Subsidiary	Underground	Opencast	Mixed	Total
ECL	60	18	8	86
BCCL	13	18	17	48
CCL	21	42	2	65
NCL	0	10	0	10
WCL	39	45	2	86
SECL	63	22	1	86
MCL	10	18	0	28
NEC	1	3	0	4
CIL	207	176	30	413

(b) The quantum of coal extracted against targets, in opencast and underground mines of Coal India Limited during the last five years is given below:

(Figures in Million Te.))

Year	Underground		Opencast		Total	
	Target	Actual	Target	Actual	Target	Actual
2015-16	38.360	33.786	511.640	504.968	550.000	538.754
2014-15	37.60	35.042	469.400	459.196	507.000	494.238
2013-14	38.92	36.113	443.080	426.309	482.000	462.422
2012-13	43.900	37.776	420.200	414.435	464.100	452.211
2011-12	45.000	38.393	402.000	397.445	447.000	435.838

- (c) No such instances came to the notice of Coal India Limited/ this Ministry.
- (d) There is already a mechanism of Inter State Council under the Inter State Council Secretariat, Ministry of Home Affairs. Apart from that, regular meetings are held at the level of Minister and Secretary of the Ministry with the Ministers and Chief Secretaries of the States to resolve various issues relating to coal and PSUs under this Ministry. Power and Mines Ministers' Conferences are heldperiodically in which the issues relating to coal and its supplies are discussed and resolved. As such, there is no need for constitution of a separate Forum.
